


RESTRICTED CAUSE LIST OF 01-03-2021

| Case No | Posting For | Name of Advocates |
|---------------------------|-----------------------|---|
| CC 1876/15 | Produce CW10 | Adv. M. Kishore Kumar |
| CC 43/19 | Summons CW6 & CW7 | Adv. K.R. Satheesan Adv. Jiju. M |
| CC 349/15 | B/W CW8 & CW9 | Adv. Haridas Thaikkandy |
| CC 218/17 | NBW CW1 to CW3 | Adv. K.R. Satheesan |
| CC 96/18 | Summons CW1 & CW2 | Adv. Chithra Pankajakshan |
| CC 128/18 | B/W CW4 to CW6 | Adv. M.V. Hareendran |
| CC 664/17 | CW1 B/O | Adv. P.T. Ranjan(memo) |
| STC 346/18 | Notice to complainant | Adv. K. Anil Kumar (Compt) |
| CMP 682/21 | | Adv. A.T. Prajil |
| CC 852/16 | Further Evidence | Adv. T.N. Divakaran & Adv. C. Nikhil |
| CC 45/20 | Summons CW8 & CW9 | Adv. Jiju.M |
| CC 1167/19 | Summons CW6 ,CW9,CW10 | Adv. Jiju.M |
| CC 414/19 | Call with CMP | Adv. Savitha.k |
| CC 1426/20 | Framing Charge | Adv. Shija.K.M |
| CC 1926/20 | Framing Charge | Adv. Shija.K.M |
| CC 1925/20 | Framing Charge | Adv. Shija.K.M |
| CC 168/21 | Custody | |
| CMP 607/21 (CC 169/21) | Hearing | Adv. Kavitha.G |
| CMP 683/21 (CC 52/21) | Further Evidence | Adv. C.K. Ratnakaran |
| CMP 631/21 (CC 52/21) | Hearing | Adv. P.C. Mukundan |




 Judicial First Class Magistrate-I
 Kannur (I/C)

RESTRICTED CAUSE LIST OF 02-03-2021

| Case No | Posting For | Name of Advocates |
|-------------|------------------------------|--|
| CC 746/14 | Summons CW35 | Adv. Suresh Kumar Nambir |
| CC 2032/15 | Summons CW34, produce CW32 | Adv. Suresh Kumar Nambir Adv. P.C. Mukundan |
| CP 43/20 | Filing vakalath | |
| STC 1915/15 | Await NBW | Adv. C.K. Ratnakaran |
| CC 414/18 | Summons CW17 & CW18, NBW CW5 | Adv. Joji John |
| CC 873/19 | Summons CW1 & CW2 | Adv. Jijo Mathew & Adv. Vinod Battathiripad |
| CC 1161/17 | Summons CW3, B/O CW2 | Adv. Sudheesh Tharol |
| CC 747/17 | Intimate Counsel | Adv. Savitha.K |
| CC 1189/18 | Consideration | Adv. G.P. Gopala Krishnan |
| CC 138/21 | Address to DLSA | |
| CC 1031/19 | CW12 & CW13 B/O | Adv. Shahariyar |
| CC 2039/20 | Custody | |
| CC 2798/16 | Hearing of APP | |



Judicial First Class Magistrate-I
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RESTRICTED CAUSE LIST OF 03-03-2021

| Case No | Posting For | Name of Advocates |
|-------------|--------------------|--|
| CC 2422/15 | U/s 321 Cr.PC | |
| STC 1549/15 | Stayed | Adv. B.P. Saseendran |
| CC 120/18 | Summons CW1 | Adv. Noushad.P.K |
| CC 209/15 | Summons CW6 | Adv. Kishore Kumar |
| CC 723/14 | NBW CW8 to CW10 | Adv. T.P. Sabu |
| CC 1900/16 | Summons CW1 | Adv. K. Anil Kumar |
| CC 2039/20 | | Adv. T.P. Sabu (memo) |
| CC 1953/12 | Summons PW1,PW2 | Adv. Manoj Kumar.K.V & Adv. Binu. P.S |
| CC 2232/12 | Summons PW1 | Adv. P.P. Vinu |
| CC 472/16 | Summons CW4 to CW6 | Adv. Sudheesh Tharol |
| CC 1390/16 | Summons CW2 to CW4 | Adv. Kishore Kumar |
| CMP 630/21 | Hearing | Adv. Sudheesh |



Judicial First Class Magistrate-I
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RESTRICTED CAUSE LIST OF 04-03-2021

| Case No | Posting For | Name of Advocates |
|------------------------------|----------------------|--|
| CP 26/20 | Verification | Adv. Sahadevan |
| CC 839/17 | Hearing | Adv. M.Kishore Kumar |
| CC 604/15 | Hearing of APP | Adv. Promod.K |
| CC 457/16 | Summons CW8 & CW9 | Adv. T.P. Hareendran |
| CC 2675/16 | Produce CW11 | Adv. Dinesh Babu. P.V |
| CC 198/17 | 313 Questioning | Adv. Shaji.K.N |
| CC 910/17 | Produce CW10 | Adv. K. Sujith |
| CC 1971/20 | Recording Plea | Adv. Shija.K.M |
| CC 1972/20 | Summons CW1 | Adv. Jiju.M & Adv. Savitha.K |
| CC 143/20 | Hearing on charge | Adv. Manju Antony Adv. Ranjith Kumar |
| CC 27/21 | Custody | Adv. A.T. Prajil |
| CC 1892/14 | Summons CW5, NBW CW4 | Adv. T.P. Hareendran |
| CP 33/19 | Summons CW2, B/W CW1 | |
| CC 769/17 | NBW CW1 to CW3 | Adv. K.R. Satheesan |
| CC 769/16 | Summons CW1 | Adv. Reshma.C |
| CC 782/17 | NBW | |
| CC 1835/14 | Summons CW1 & CW4 | Adv. Reshma.C |
| CC 1986/20 | Call with CMP | |
| STC 109/21 | Appear | Adv. Sajeev.P (Compt) Adv. Ranjith Kumar (Accd) |
| CMP 695/21 (STC 1616/13) | | Adv. M. Govindan Kutty |



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RESTRICTED CAUSE LIST OF 05-03-2021


| Case No | Posting For | Name of Advocates |
|-------------|---------------------------------------|--|
| CC 1660/15 | Defence Evidence | Adv. T.M. Phalgunan Adv. Kishore Kumar |
| CP 15/20 | Hearing on Committal | Adv. T.P. Sabu |
| CP 18/20 | Committal | Adv. T.P. Sabu |
| CP 45/20 | Verification | Adv. T.P. Hareendran |
| CC 894/16 | 313 Questioning | Adv. Deepak.C & Adv. Lisha Deepak |
| CC 1396/16 | Summons CW7 to CW9 NBW CW1 & CW6 | Adv. P.T. Ranjan |
| STC 2152/12 | File Affidavit | Adv. Shaji K.N |
| CC 1174/17 | Summons CW2 | Adv. C.K. Ratnakaran |
| CC 494/10 | Verify Stay | Adv. K.K. Balram |
| CC 814/13 | Hearing | Adv. Prajitha |
| CC 35/17 | NBW CW1 to CW5 Summons CW6 & CW7 | Adv. V. P. Mohanan |
| CP 01/21 | NBW | |
| CC 109/18 | Await Further investigation report | |
| CC 2088/16 | 313 Questioning | Adv. M.kishore Kumar |
| CC 1562/13 | PW28 B/O | Adv. C.K. Ratnakaran Adv. M.K. Anil Kumar Adv. Kishore Kumar |



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RESTRICTED CAUSE LIST OF 06-03-2021

| Case No | Posting For | Name of Advocates |
|----------------------------|----------------------|--|
| MC 17/20 | For Counter | Adv. Bindu (Compt) Adv. Amareesan (Respt) |
| STC 2181/15 | NBW | Adv. Jayaprakashan. R |
| STC 2919/14 | Memo to SHO | Adv. K.K. Balram |
| MC 93/18 | Evidence Petitioner | Adv. A.T.Prajil (Compt) Adv. Satheesh. P & Adv. Nisha. C (Respt) |
| STC 2384/03 | Notice | Adv. Sathyan.C (Compt) Adv. P.P. Jayarajan |
| CMP 1647/20 | Produce witness | Adv. V.V. Prabhakaran (Compt) |
| CMP 2054/20 CMP 2057/20 | Summons to witness | Adv. Jiju.M |
| CMP 4669/19 | For Marking document | Adv. Anurag.T.C |
| CMP 1158/19 (MC 107/14) | Filing Objection | Adv. C.K. Ratnakaran (Compt) Adv. Sanal Kumar. E (Respt) |
| CMP 24/20 | Produce witness | Adv. M.Kishore Kumar |
| MC 83/18 | Evidence Petitioner | Adv. Haridas Thaikkandy |
| CMP 113/18 | Evidence | Adv. Satheesh. P (Petr) Adv. K.A. Philip (Respt) |
| MC 34/19 | Evidence | Adv. Anurag.T.C (Petr) |
| MC 54/19 | Evidence | Adv. Jeenabai (Petr) Adv. P. Anil (Respt) |
| MC 18/20 | Call with CMP | Adv. Balakrishnan Nair Adv. Shirona & Sugesh (Respt) |
| MC 19/20 | Call with CMP | Adv. Babu Mandein (Petr) Adv. Manoj Kumar.K.V (Respt) |
| MC 30/20 | Call with CMP | Adv. Reshma & Adv. Shija.K.M |
| CMP 1080/19 CMP 247/20 | | Adv. Reshma.C |


Judicial First Class Magistrate-I
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